

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3227
ANSWERED ON:15.04.2010
PACKAGE TO IDPL
Rao Shri Kavuri Samba Siva

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the package for Indian Drugs and Pharmaceuticals Limited (IDPL) has been submitted by the Techno-Economic Expert Committee appointed by the Government and cleared by IDBI (operating agency), Board for Reconstruction of PSEs (BRPSE);
- (b) if so, the details thereof;
- (c) the reasons for pendency of the said package with the Government;
- (d) the cost of package and the manner in which it is to be funded; and
- (e) the time by which the package is likely to be cleared by the Government?

Answer

MINISTRER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) Yes, Sir.
- (b) At present revival plan of Indian Drugs and Pharmaceuticals Ltd. (IDPL) is under consideration of the Government. It inter alia proposes write off of Government of India Loan, waiver of interest on GOI loan, One Time Settlement with banks and Public Sector Undertakings (PSUs) as also revival and modernization of manufacturing facilities as well as joint development of IDPL land assets for the growth of Pharma Industry.
- (c) Due to holding of General Elections, there was delay. However, the revival Plan of IDPL is likely to be placed before the competent authority for decision after following the prescribed procedure.
- (d) The cost of package and its funding is being finalized.
- (e) Can not be presumed at this stage.